

No.F.2(1)CS/HOME/2020
GOVERNMENT OF TRIPURA
OFFICE OF THE CHIEF SECRETARY

Dated, 15th April, 2020

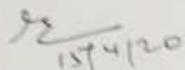
MEMO

Subject : Wearing of Face Cover/ Mask in public places as well as the Government and PSUs offices.

It is widely accepted that use of Face Cover/Mask, whether homemade or others, help in breaking the transmission chain of COVID-19 and containment of the spread of this pandemic. In the National Directives for COVID-19 Management issued by Ministry of Home Affairs vide No. 40-3/2020-DM-I(A) dated 15th April, 2020, wearing of face cover is compulsory in all public places as well as work places.

Accordingly, the face cover/ mask will be compulsorily used in Government/PSUs offices as well as in public places.

This may be followed strictly. Additionally, all concerned are requested to give wide publicity to the National directives.


15/4/20
(Manoj Kumar)
Chief Secretary

To

1. The PS to Hon'ble Minister for _____ for information and compliance.
2. The Additional Chief Secretary, Agriculture, Forest etc. Deptt.
3. All Secretary-in-Charge, _____ Deptt. for information and compliance.
4. Director General of Police (in-Charge), Govt. of Tripura.
5. D. M. & Collector, West/Sepahijala/Gomati/South/Khowai/Dhalai/Unakoti North Tripura District(s).
6. Superintendent of Police, West/Sepahijala/Gomati/South/Khowai/ Dhalai/ Unakoti/ North Tripura District(s).
7. All Head of Department, _____ Deptt. for information and compliance.